

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 1317/2017

M/S. GANGOTRI SAHKARI AVAS SAMITI LTD.

Appellant(s)

VERSUS

M/S. PUSHPA SAHKARI AVAS SAMITI LTD.

Respondent(s)

(FOR FDR MATTER)

Date : 14-01-2019 This appeal was called on for hearing today.

For Appellant(s) Mr. Vinay Garg, AOR
Mr. Upendra Mishra, Adv.

For Respondent(s) Mr. Sanjay Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

F.D.R. may be renewed for a further period of six months.

RAJESH KUMAR GOEL
Registrar

JG